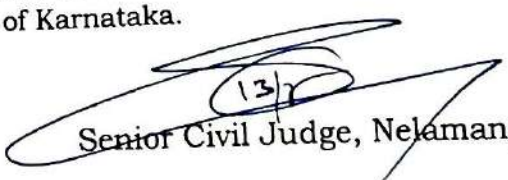


IN THE COURT OF SENIOR CIVIL JUDGE AND JMFC., NELAMANGALA.
CASES LIST DATED: 14.07.2021

MORNING SESSION				AFTERNOON SESSION			
SL. NO.	CASE NOS. AND STAGE	Advocates		SL. NO.	CASE NOS. AND STAGE	Advocates	
		Plf.	Def.			Plf.	Def.
Argument				Hearing			
1	OS 131/2010	AS	THR	1	OS 338/2009 C/w.	VVS	SV
2	OS 592/2012	BPG	BR	2	OS 1192/2009 C/w.		
3	OS 513/2016	NJP	NK	3	OS 1343/2009		
4	OS 265/2017	MN	LN	4	OS 321/2012	KRG	UB
5	RA 87/2016	BPG	NLS	5	OS 643/2013	MVN	RK
6	RA 55/2019	KRS	SGV	6	OS 407/2017	DSJ	HR
7	MA 1/2021	TSR	CRV	7	OS 507/2017	KSL	AS
8	MVC 91/2013	ASL	RK	8	OS 617/2017	NRN	NGR
Evidence				9	OS 327/2017	GCS	NLR
9	OS 629/2013	SM	PH	10	OS 741/2019	RV	AS
10	OS 355/2012	SMR	DTC	11	EX. 23/2018	MSR	MSM
11	OS 177/2013	MSM	KNS	12	RA 11/2021	KSV	-
12	OS 339/2017	KDM	DK	13	G & WC. 37/2019	RJ	CKR
13	OS 403/2017	SM	KNS	14	FDP 27/2013	R	KRS
14	OS 435/2017	KDM	RK	15	MVC 95/2017	VLR	HTV
15	OS 555/2017	KRG	LV	16	OS 545/2012	RB	-
16	OS 603/2017	NS	BKD	17	OS 133/2013	AS	AR
17	OS 413/2017	JR	DMD	18	OS 237/2018	RDS	TM
18	OS 431/2017	GCS	RK	19	OS 87/2018	SN	-
19	OS 351/2018	VN	BAM	20	OS 187/2020	KSL	NPR
20	OS 43/2018	VJ	TSR				

NOTE: All advocates are requested to strictly follow SOP dated: 09.07.2021 issued by the Hon'ble High Court of Karnataka.


 Senior Civil Judge, Nelamangala.

IN THE COURT OF ADDL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED:14.07.2021

CIVIL CASES

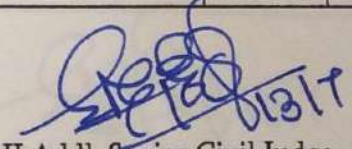
Morning Session			Afternoon Session		
Case No.	Plaintiff & Appellant Advocate	Defendant & Respondent Advocate	Case No.	Plaintiff & Appellant Advocate	Defendant & Respondent Advocate
1. OS 272/17	OMG	HGN	1. OS 320/12	NLS	RDS
2. OS 358/17	BG	KRG	2. OS 240/15	GL	NSSG
3. LAC 134/09	KR	PRS	3. OS 564/15	OMG	BAM
4. OS 132/19	MN	SS	4. OS 106/21	GKM	BAM
5. MC 60/17	GKM	-	5. OS 140/10	HGN	KKM
6. OS 444/18	SN	VM	6. OS 370/14	MS	RC
7. OS 178/18	CSR	MM	7. OS 124/12	HPL	HSR
8. OS 332/17	KKM	THR	8. OS 140/10	HGN	KKM
9. OS 34/09	SR	TSR	9. OS 1796/09	HCR	KYS
10. RA 9/17	BS	MN	10. OS 1074/09	MAP	RMA
11. OS 502/13	HGSM	TPS	11. RA 5/21	SM	-
12. OS 216/12	HSR	AS	12. OS 30021	KSL	-
13. OS 184/18	HSC	JSD	13. OS 40/10	BKG	CP
14. OS 72/15	RA	-	14. LAC 4/17	CBS	MN
15. OS 506/13	KG	RP	15. MC 102/19	MR	-
16. OS 330/17	TSL	HSS	16. EX 34/19	PG	-
17. RA 11/17	BS	MN	17. MISC 12/19	MA	-
18. OS 198/14	BGR	AS	18. OS 130/18	VBK	TRM
19. OS 432/15	LN	LNS	19. EX 13/20	KRG	-
20. OS 34/19	NKS	BAM	20. OS 435/09	TSR	GKC


 Addl. Senior Civil Judge,
 Nelamangala

NOTE: All advocate are required to strictly follow SOP dated 08.07.2021 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF II ADDL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED: 14.07.2021.

SL. NO.	I SESSION			CIVIL CASES			II SESSION	
	CASE NOS.	ADVOCATES		SL. NO.	CASE NOS.	ADVOCATES		
		Pltf	Deft			Pltf	Deft	
1.	OS 564/2014	GG	RV	1.	OS 228/2016	BPG	OMG	
2.	OS 457/2014	TSL	SJM	2.	OS 3/2017	RA	HSR	
3.	OS 540/2014	NLS	KKM	3.	OS 259/2010	BVP	KKM	
4.	MC 23/2019	SN	KMA	4.	OS 486/2012	JS	KRS	
5.	MVC 598/2014	RVK	MNN	5.	OS 624/2012	KNS	ANG	
6.	OS 905/2009	MSM	HMS	6.	OS 744/2014	GCH	CMM	
7.	OS 149/2011	OMG	AS	7.	OS 678/2015	NSS	KSL	
8.	OS 93/2015	MNM	SKK	8.	OS 235/2021	CR	-	
9.	OS 424/2012	SMR	MS	9.	OS 675/2015	TM	-	
10.	OS 699/2015	R	KL	10.	OS 399/2020	GN	SVH	
11.	OS 413/2016	KL	MRK	11.	OS 507/2020	KRM	KRG	
12.	OS 357/2014	AR	SMR	12.	OS 175/2019	DG	SMR	
13.	OS 485/2014	MN	-	13.	OS 45/2016	CSS	CD	
14.	LAC 137/2009	VR	RL	14.	OS 416/2017	KSL	SMR	
15.	OS 206/2016	RK	DCT	15.	OS 260/2016	SV	-	
16.	OS 404/2012	NR	ANG	16.	OS 431/2016	SMR	CBS	
17.	OS 33/2016	SCL	HMS	17.	OS 431/2020	LC	BN	
18.	OS 68/2017	VKN	J	18.	OS 380/2020	RV	AS	
19.	RA 84/2016	VGM	-	19.	OS 685/2016	PH	-	
20.	OS 779/2015	SAC	GCH	20.	OS 504/2016	MBV	LAS	


 II Addl. Senior Civil Judge,
 Nelamangala.

NOTE:-

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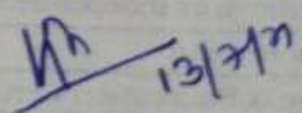
PRL. CIVIL JUDGE AND JMFC, NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 14.07.2021

Morning Session

Afternoon Session

Sl No	Case No.	Plf/ Com	Dfd/ Ad	Sl No	Case No.	Plf/ Com	Dfd/ Ad
1.	OS 79/2010	BPG	MS	1.	CC 469/2013	APP	KKM
2.	OS 313/2012	AS	YHP	2.	CC 825/2014	APP	SMR
3.	OS 197/2021	GSU	KSL	3.	CC 1326/2014	APP	HCR
4.	OS 331/2009	RE	RK	4.	CC 1990/2014	APP	TM
5.	OS 353/2010	MN	CKR	5.	CC 180/2015	APP	MNK
6.	OS 533/2013	TS	MTS	6.	CC 296/2015	APP	NGR
7.	OS 557/2012	MN	HCR	7.	CC 899/2015	APP	KKM
8.	OS 267/2020	HBV	HRD	8.	CC 1487/2015	APP	PRH
9.	OS 279/2011	NVM	KRM	9.	CC 4/2016	APP	SMR
10.	OS 89/2005	KKM	SMR	10.	CC 318/2016	APP	KP
11.	OS 435/2010	KNS	KKM	11.	CC 344/2016	APP	KNG
12.	CC 215/2012	APP	AS	12.	CC 801/2016	APP	HRK
13.	CC 605/2012	APP	NGR	13.	CC 2075/2016	APP	KTV
14.	CC 1175/2013	APP	NGR	14.	CC 28/2017	APP	KNS
15.	CC 1280/2013	APP	VSB	15.	CC 257/2017	APP	NRK
16.	Cmis 193/2017	MBS		16.	CC 1935/2017	APP	MM
17.	PCR 129/2021	KNS		17.	CC 3377/2017	APP	KDM
18.	PCR 130/2021	KNS		18.	CC 3378/2017	APP	KDM
19.	PCR 131/2021	KNS		19.	CC 3379/2017	APP	KDM
20.	PCR 132/2021	KNS		20.	CC 3380/2017	APP	KDM

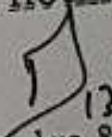
Note: Separate cancelled cases list will be notified


Prl. Civil Judge & JMFC,
Nelamangala

I ADDL. CIVIL JUDGE AND JMFC, NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 14-07-2021

Sl. No.	Case No.	Stage	Pf/Ptr/DHR/com	Def/Res/JDR/Ad
1	OS 403/2019	Judgments	HNS	
2	OS 364/2006	Arguments	AS	
3	OS 298/2012	Arguments	AS	
4	OS 544/2013	Arguments	NRN	
5	OS 542/2013	Hearing	NRN	
6	Misc 42/2014	Hearing	HSR	
7	OS 202/2018	Hearing	AS	
8	OS 572/2019	Hearing	MNR	
9	OS 312/2010	Evidence	TILAK	
10	Misc 05/2016	Evidence	TGM	
11	OS 104/2016	Evidence	MS	
12	OS 182/2016	Evidence	VGS	
13	OS 266/2016	Evidence	KKM	
14	OS 318/2016	Evidence	OMG	
15	OS 332/2016	Evidence	BPG	
16	OS 354/2016	Evidence	MM	
17	OS 366/2016	Evidence	VKM	
18	OS 368/2016	Evidence	KPJ	
19	OS 390/2016	Evidence	BPG	
20	OS 468/2016	Evidence	MM	

Note: Separate cancelled cases list will be notified


 Addl Civil Judge & JMFC,
 Nelamangala

II ADDL. CIVIL JUDGE AND JMFC,
NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 14-07-2021
Morning Session Afternoon Session

Sl.No	Case No.		Pl/Pt/ DHR	Def /Res /JDR	Sl.N o.	Case No.		Pl/Pt/DHR	Def /Res /JDR
1.	OS	152/2005	KRG	BAM	21	OS	347/2016	BHK	EXPT
2	OS	143/2006	KNG	RDS	22	OS	245/2017	SG	EXPT
3	OS	408/2008	KKM	BMV	23	OS	427/2017	RR	OMG
4	OS	433/2010	HMS	KKM	24	OS	473/2017	ALR	VAM
5	OS	499/2012	NRN	NHP	25	OS	273/2018	GCH	
6	OS	118/2015	RK		26	OS	51/2019	MSY	CHG
7	OS	135/2001	MS	MKS	27	OS	73/2019	VRB	KKM
8	OS	296/2007	BAM	RK	28	OS	249/2020	SK	VV
9	OS	433/2007	RDS	KNS	29	OS	4/2021	KNS	EXPT
10	OS	347/2013	HCR	VRS	30	OS	148/2018	BSJ	SNM
11	OS	70/2015	BAM	KRG	31	CMIS	140/2014	SSK	
12	OS	183/2015	KNS	SGP	32	CMIS	371/2015	KNR	
13	OS	351/2015	GK	BPG	33	CMIS	21/2016	AR	
14	OS	163/2016	HAM	BAM	34	CMIS	259/2019	CM	
15	OS	301/2017	VBG	RB	35	CMIS	340/209	MN	
16	OS	384/2017	AS	TS	36	CMIS	290/2020	NPR	
17	OS	89/2013	MN	KNS	37	CMIS	133/2021	THR	
18	OS	76/2014	MN	NSG	38	CMIS	148/2020	KML	
19	OS	16/2016	SGNM	DK	39	CMIS	380/2020	MCJ	
20	OS	39/2019	SJP	BPG	40	PCR	82/2018	NLR	

II Addl. Civil Judge & JMFC
Nelamangala

Note: 1. All advocates are requested to strictly follow SOP
dated 08-07-2021 issued by Hon'ble High Court of Karnataka